

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:2012  
ANSWERED ON:12.12.2008  
ASSISTANCE TO STATES  
Barad Shri Jashubhai Dhanabhai

**Will the Minister of FINANCE be pleased to state:**

- (a) the details of assistance including foreign assistance given to each State during the last three years;
- (b) the details of amounts not utilized within prescribed time limit, year wise, State-wise;
- (c) the quantum of funds for which the State Governments have not submitted the utilization certificate to Union Government; and
- (d) the action taken/being taken against those States who have not submitted the utilization certificate?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PAWAN KUMAR BANSAL)

- (a) Total Central Plan Assistance to the tune of Rs.1, 12,167.71 crores was released to the State Governments in the State Sector during the period 2005-06 to 2007-08 out of which funds released for Externally Aided Projects (EAP) was of the order of Rs.25,144.44 crore. Details of State-wise releases under EAP in the last three years is at Annexure-I.
- (b) to (d) Central Assistance released to State Governments under various schemes is governed by the respective guidelines. Further, State Governments are accountable to their respective State Legislatures for proper utilization of funds through State Audit Reports prepared by the CAG of India under Article 151(2) of the Constitution.